

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full): **ASAY KUMAR XAXA**
 Date of Birth: **17-06-1979**
 Present post held: **CIVIL JUDGE CLASS II & JUDICIAL MAGISTRATE FIRST CLASS**
WADRAFANAGAR DIST. BAURAMPUR [C.G.]

Name of District, Sub-Division, Taluka and Village in which property is situated		Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant		How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired	
		Housing and other Buildings		Land			
1		2		3		4	
DISTRICT- TASHPUR TAHSIL- KUNKURI VILLAGE- CHITKRAIN		KACHHA HOUSE		AGRICULTURAL LAND HELD BY SHRI ALFRED XAXA 10.923 HECTER		FATHER OF THE OFFICER	
Name of Articles		Movable Property (Valued Above 25,000/- of Rs.)					
ONE MOTOR CYCLE		COST - 50,600/-		PURCHASED FROM		M/S SARASWATI MOTORS KWARADHA	
REGISTRATION NO. CG09 D 6330							
Jewellery (Worth Rs.)		Jewellery (Lump Sum)					
ORNAMENTS 59,758/-		GOLD AND SILVER 22.2g.		158g. approx.		- PURCHASED FROM JEWELLERS OF KWARADHA, WADRAFANAGAR RECEIVED IN GIFT FROM METARNAL FATHER-IN-LAW	

Name of Issuing Company: INFRASTRUCTURE DEVELOPMENT FINANCE COMPANY LIMITED

Shares/Debtures: BONDS

Nos. of Shares: FOUR BONDS OF RS. 5000/- EACH

Name of Issuing Company: Life Insurance Policy & Others

Amount:

① LIFE INSURANCE CORPORATION OF INDIA - SELF - POLICY NO. 358136875/Pae. 6065/- Half yearly - 2,50,000

② LIFE INSURANCE CORPORATION OF INDIA - SELF - POLICY NO. 386989211/Pae. 6186/- Half yearly - 2,00,000

③ LIFE INSURANCE CORPORATION OF INDIA - WIFE - SMT. SOSAN RASHMI XAXA/P.No. 386989211/Pae. 6141/- Half yearly - 2,00,000

④ BAJAJ ALLIANZ LIFE INSURANCE COMPANY LTD - POLICY NO. 0254738267/Pae. 15000/- yearly - 1,50,000

1) Fixed Deposits	Name of Bank	City	Amount
2) Savings Bank A/Cs	NIL		
3) PPF	DETAILS BELOW		
4) GPF	STATE BANK OF INDIA	KAWARDHA	3,629/-
5) NSS	CENTRAL RECORD KEEPING AGENCY	PAN - 110080489187	23,952/-
6) Others	RECURRING DEPOSIT - WIFE - SURGUDA KSHETRIYA GRAMIN BANK LANGAON		24,000/-

Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

- SAVING BANK A/Cs :-
- ① SELF - STATE BANK OF INDIA BRANCH WADRA NAGAR - A/c NO. 30719355490 - RS. 15703/-
 - ② SELF - STATE BANK OF INDIA BRANCH JASHPUR - A/c NO. 10913996918 - AS. 68/-
 - ③ WIFE - STATE BANK OF INDIA BRANCH KUNKURI - A/c NO. 30502346435 - RS. 31211/-
 - ④ WIFE - SURGUDA KSHETRIYA GRAMIN BANK BRANCH LANGAON - RS. 7272/-

TOTAL RS. 261641/-

[AS ON 10.01.13]

Signature & Date

[Signature] 10.01.13